

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 81

Dated Guwahati, the 5th of December, 2024

It is for information to all concerned that the Gauhati High Court is pleased to rename the *District Judiciary, Karimganj* as *District Judiciary, Sribhumi*, in pursuance to **Notification No. eCF No. 580777/14 dated 21.11.2024** issued by the Govt. of Assam, and the Courts be renamed accordingly.

This Notification shall come into effect immediately.

By Order,
Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-07/2024/4999 - 5034/ G, Dated the 5th December, 2024.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The Secretary (Judicial), Department of Justice & Law, Govt. of Nagaland.
5. The Secretary to the Govt. of Mizoram, Law & Judicial Department.
6. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department.
7. The Registrar (Vigilance/Admin/Judicial/Estt.(I/c)), Gauhati High Court, Guwahati.
8. The Registrar (Itanagar Permanent Bench/Aizawl Bench/Kohima Bench).
9. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
11. The Member Secretary, Assam State Legal Services Authority, Guwahati, for circulation amongst the DLSAs.
12. The Member Secretary, Nagaland State Legal Services Authority, Kohima.
13. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.
14. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
15. The Registrar General, High Court of _____, India.
16. The District & Sessions Judges, _____, Assam. They are requested to circulate the notification amongst all the Judicial Officers under their jurisdiction.
17. The Director, Judicial Academy, Assam.
18. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.

19. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
20. The Secretary, High Court Bar Association, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
21. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
22. The President/Secretary, All Assam Lawyers' Association, Guwahati.
23. The President/Secretary, Lawyers' Association, Guwahati.
24. The Joint Registrar (_____), Gauhati High Court, Guwahati.
25. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
26. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
27. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
28. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
29. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
30. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
31. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
32. The Court Manager, Gauhati High Court, Guwahati.
33. The AO (J), _____, Section, Gauhati High Court, Guwahati.
34. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
35. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
36. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL

05-12-2024